

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated- Guwahati, the 21<sup>st</sup> July, 2014

**No.HC.VII-100(Pt.-III)/2010/4326/A.###** Hon'ble the High Court has been pleased to *exempt* Smti. Manju Rekha Sarma, Addl. District & Sessions Judge, Sonitpur, Tezpur, from attending the 'National Conference of Judges of District Judiciary on MACT Cases' (Prog. No.- 823), scheduled to be held on 01.08.2014 to 03.08.2014 at National Judicial Academy, Bhopal and has further been pleased to nominate Smti. Aparna Ajitsaria, Addl. District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, to attend the said programme, in place of Smti. Manju Rekha Sarma.

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. **HC.VII-100 (Pt.-III)/2010/4327 - 4342/A** dated 21.07.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The Director, National Judicial Academy India, Bhopal.
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to this Registry's letter No. HC.VII-100(Pt.-III)/2010/4183-4224/A, dated 16.07.2014)

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) She will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Sonitpur, Tezpur. He is requested to inform the concerned officers accordingly.**
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. **Smt. Manju Rekha Sarma, Addl. District & Sessions Judge, Sonitpur, Tezpur.**
9. **Smti Aparna Ajitsaria, Addl. District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur.**

The nominated participant above is requested to furnish her full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). She is requested to intimate her travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. She is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about her departure for NJA Programme and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which she has undergone training, with a brief note thereon.

She is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in her respective State/Court and how this can be achieved and what are the drawbacks that she feel exists in her State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry officially allotted Laptop with her while attending the programme.

10. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
11. The Administrative Officer, Judicial Academy, Assam.
12. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
15. The CA to Registrar General / Registrar (Vig.), Gauhati High Court, Guwahati.
16. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**